

**GOVERNMENT OF INDIA  
HOME AFFAIRS  
LOK SABHA**

UNSTARRED QUESTION NO:314

ANSWERED ON:06.08.2013

MISSING CHILDREN .

Choudhary Shri Bhudeo;Devi Aswamedh;Thamaraiselvan Shri R.

**Will the Minister of HOME AFFAIRS be pleased to state:**

(a) whether cases of missing/kidnapping of children are on the rise in the country;

(b) if so, the details thereof including the total number of such cases reported, children traced/untraced, gender-wise, kidnappers/touts arrested, children handed over to their family and gangs busted along with the action taken against them during 2012 and 2013 and as on date, State/UT-wise including the National Capital Territory of Delhi; and

(c) the details of advisories issued by the Government to the States and Police Departments in this regard and the other corrective steps taken by the Government to address the issue?

**Answer**

MINISTER OF STATE IN THE MINISTRY OF HOME AFFAIRS (SHRI R.P.N.SINGH)

(a) to (c): The data regarding missing, traced/untraced gender-wise Children and total number of cases registered / chargesheeted / convicted, persons arrested / chargesheeted / convicted under kidnapping and abduction is attached at Annexure A, Annexure B and Annexure C respectively.

Government has issued a detailed Advisory on missing children and steps to be taken for tracing the children on 31st January, 2012. It includes various directions to States / UTs like computerization of records, involvement of NGOs and other organizations, community awareness programmes etc. A comprehensive pro-forma has been circulated to all States/UTs to facilitate better data collection on missing and found children. Ministry of Home Affairs has also circulated an advisory on Hon'ble Supreme Court's direction to file FIR in case of missing children dated 25th June, 2013

The Ministry of Women and Child Development in consultation with Ministry of Home Affairs is implementing a National Portal for tracking of 'missing' and 'found' children.